

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

68(ND)14

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2019**

**NAME OF THE COMPANY: Paramjit Singh Bawa V/s. M/s Bawa Promoters
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397-398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Ankur Kulkarni, Advocate

Present for the Respondent: Mr. Vineet Jhanji, Advocate

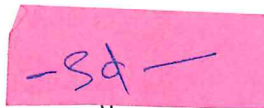
Mr. Vivek Malik &

Mr. Vivek Sinha, Advocates for R-5

Ms. Harshita Verma, Advocate for R-6

ORDER

It is submitted that talks of mediation have failed. In view of the same, be listed for final arguments on 20th April, 2020.



**(L.N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**